

ITEM NO.1

COURT NO.10

SECTION III

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s) 8519/2006
 (Arising out of impugned final judgment and order dated 02-05-2006
 in SCA No.9686/2006 passed by the High Court of Gujarat at
 Ahmedabad)

UNION OF INDIA & ANR.

Petitioner(s)

VERSUS

STATE OF GUJARAT & ORS.

Respondent(s)

(FOR ON IA 11510/2010
 FOR ON IA 15088/2010
 FOR ON IA 18103/2010
 FOR ON IA 32062/2010
 FOR ON IA 56024/2010
 FOR ON IA 67404/2010
 FOR ON IA 80074/2010
 FOR ON IA 83122/2010
 FOR ON IA 96547/2010
 FOR ON IA 21621/2011
 FOR ON IA 44599/2011
 FOR ON IA 54980/2011
 FOR ON IA 88121/2011
 FOR ON IA 91488/2011
 FOR ON IA 78530/2012
 FOR ON IA 81108/2012
 FOR ON IA 106187/2012
 FOR ON IA 53164/2013
 FOR ON IA 63965/2013
 FOR ON IA 63969/2013
 FOR ON IA 73064/2013
 FOR ON IA 73541/2013
 FOR ON IA 76374/2013
 FOR ON IA 76669/2013
 FOR ON IA 12/2013
 FOR ON IA 0/2013

FOR INTERVENTION APPLICATION ON IA 16/2014

FOR STAY APPLICATION ON IA 0/2014

FOR EXEMPTION FROM FILING O.T. ON IA 17/2014

FOR INTERVENTION APPLICATION ON IA 18/2015

FOR ON IA 19/2016

FOR ON IA 20/2016

FOR INTERVENTION APPLICATION ON IA 21/2016

FOR PERMISSION TO APPEAR AND ARGUE IN PERSON ON IA 22/2016

FOR ON IA 23/2017

FOR ON IA 24/2017

FOR EXEMPTION FROM FILING O.T. ON IA 25/2017

FOR EXEMPTION FROM FILING O.T. ON IA 26/2017

FOR ON IA 27/2017

FOR EXEMPTION FROM FILING O.T. ON IA 28/2017)

WITH

SLP (C) No.10309-10312/2015 (XI -A)
(FOR CONDONATION OF DELAY IN FILING ON IA 5/2015)

S.L.P.(C)...CC No. 4766/2014 (XI)

SLP(C) No.19265-19268/2013 (XI-A)
(FOR ON IA 50081/2013

FOR ON IA 75776/2013

FOR ON IA 75777/2013

FOR ON IA 18/2015)

SLP(C) No.20204-20207/2013 (XI-A)

SLP(C) No.20208-20211/2013 (XI-A)

SLP(C) No.20212-20215/2013 (XI-A)

SLP(C) No.19783/2013 (XI-A)

SLP(C) No.19697/2013 (XI-A)

SLP(C) No.20187-20190/2013 (XI-A)
(FOR ON IA 61655/2013)

SLP (C) No.20177-20180/2013 (XI -A)
(FOR ON IA 61649/2013)

SLP(C) No.20183-20186/2013 (XI -A)
(FOR ON IA 61654/2013)

SLP (C) No.20191-20194/2013 (XI -A)
(FOR ON IA 61650/2013)

SLP (C) No.20195-20198/2013 (XI-A)
(FOR ON IA 61656/2013)

SLP (C) No.20199-20202/2013 (XI-A)
(FOR ON IA 61652/2013)

W.P. (C) No.314/2010 (PIL-W)
(FOR ON IA 49910/2013
FOR ON IA 4/2016
FOR [PERMISSION TO FILE ANNEXURES] ON IA 5/2016)

SLP (C) No.26481-26484/2014 (XI-A)
(FOR PERMISSION TO FILE SLP ON IA 1/2014)

SLP (C) No.26462-26465/2014 (XI-A)
(FOR PERMISSION TO FILE SLP ON IA 1/2014)

SLP (C) No.26476-26479/2014 (XI-A)
(FOR PERMISSION TO FILE SLP ON IA 1/2014)

SLP (C) No.26489-26492/2014 (XI-A)
(FOR PERMISSION TO FILE SLP ON IA 1/2014)

SLP (C) No.26471-26474/2014 (XI-A)
(FOR PERMISSION TO FILE SLP ON IA 1/2014)

SLP (C) No.26485-26488/2014 (XI-A)
(FOR PERMISSION TO FILE SLP ON IA 1/2014)

SLP (C) No.26467-26470/2014 (XI-A)
(FOR PERMISSION TO FILE SLP ON IA 1/2014)

SLP (C) No.26493-26496/2014 (XI -A)
(FOR PERMISSION TO FILE SLP ON IA 1/2014)

SLP (C) No.30278-30281/2014 (XI-A)

SLP (C) No.30274-30277/2014 (XI-A)

SLP (C) No.121-124/2015 (XI -A)
(FOR PERMISSION TO FILE SLP ON IA 1/2014)

SLP (C) No.34249-34252/2014 (XI-A)

CONMT.PET. (C) No.397/2013 In SLP(C) No.8519/2006

CONMT.PET. (C) D 34470/2013 In SLP(C) No.8519/2006

SLP (C) No.30283-30286/2014 (XI-A)

SLP (C) No.30287-30290/2014 (XI-A)

CONMT.PET.(C) No.549/2014 In SLP(C) No.8519/2006
 (FOR APPL. UNDER ORDER 12 RULE 5 SCR FOR ISSUE OF DECREE ON IA
 1/2014
 FOR EXEMPTION FROM FILING O.T. ON IA 2/2014
 FOR INTERVENTION APPLICATION ON IA 3/2016)

SLP (C) No.36458/2012 (XI-A)
 (FOR ON IA 9649/2013)

Date : 07-11-2017 These matters were called on for hearing today.

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 HON'BLE MR.JUSTICE MOHAN M. SHANTANAGOUDAR

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UPON hearing the counsel the Court made the following
O R D E R

The parties are permitted to complete their pleadings and file additional documents, if any, by 14th December, 2017.

Reply thereto, if any, shall be filed by 5th January, 2018.

List the matters in the last week of January, 2018 for final hearing.

(Ashok Raj Singh)
Court Master

(Jagdish Chander)
Court Master